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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/1/2017  
NAME OF THE PETITIONER(S) : ABHIJIT SURLAKER  
NAME OF THE RESPONDENT(S) : AVEDA INFO TECH PVT LTD  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1.	S. GIRITHARAN	Counsel for R2 + R3	
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2.	SANDEEP KUMAR for CIBI VISHNU	Petitioner.	
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**ORDER**

Shri Sandeep Kumar, counsel for petitioner present. Shri S Giritharan, counsel for R2 and R3 present. Counsel for the respondents sought time for submitting arguments as his senior could not appear before the Tribunal today. At request, time is enlarged. Put up on **18.4.2017 at 10.30 P.M.**

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)